

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3378/2019

(Arising out of impugned final judgment and order dated 17-01-2019 in CRLA No. 6390/2010 passed by the High Court Of Judicature At Allahabad)

RAM BILASH BHAGAT

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(THE SLP IS DISMISSED QUA PETITIONER NO. 2 IN SLP (CRL) NO. 3378/2019 VIDE THIS HON'BLE COURT'S ORDER DATED 15.7.2019  
IA No. 94280/2020 - GRANT OF BAIL)

WITH

SLP(Cr1) No. 7937/2019 (II)

IA No. 55086/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) MR. P.V. YOGESWARAN, AOR  
MR. ASHISH KUMAR UPADHYAY, ADV.  
MR. VIVEK TRIPATHI, ADV  
MS. V. KEERTHANA, ADV.

For Respondent(s) Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 27.11.2020.

(ASHWANI KUMAR)  
AR - CUM -PS

(ANAND PRAKASH)  
BRANCH OFFICER